

HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No. HHC/Admn.1(18)/78-XV-

Dated: 16.06.2016

“OFFICE ORDER”

In supersession of earlier office orders made by Hon'ble the Chief Justice in this behalf from time to time, Hon'ble the Chief Justice, in the interest of administration of justice has been pleased to constitute the following Committees with immediate effect:-

Sl. No.	Committee(s)	Hon'ble Members	Subjects	Secretary
1.	I. Administrative II. Disciplinary and Promotion	Hon'ble the Chief Justice. Hon'ble Mr. Justice Sanjay Karol. Hon'ble Mr. Justice Rajiv Sharma.	(i) Service conditions and disciplinary/vigilance matters of Judicial Officers/Additional District & Sessions Judges/District & Sessions Judges. (ii) Probation, Regularization and Confirmation of Judicial Officers/ Additional District & Sessions Judges/District & Sessions Judges. (iii) Seniority matters of Judicial Officers/ Additional District & Sessions Judges/District & Sessions Judges. (iv) Screening of Judicial Officers/ Additional District & Sessions Judges/District & Sessions Judges for their utility and continuation in service beyond the age of 50, 55 and 58 years. (v) Awarding of Super Time Scale and Selection Grade to Judicial Officers/ Additional District & Sessions Judges/District &	Registrar General Except vigilance matters, Registrar (Vigilance) for vigilance matters Registrar General Registrar General Registrar General

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			<p>Sessions Judges.</p> <p>(vi) Awarding of ACP Scale of Pay to Judicial Officers/Additional District & Sessions Judges/District & Sessions Judges.</p> <p>(vii) Work review/assessment of Judicial Officers/ Additional District & Sessions Judges/District & Sessions Judges.</p> <p>(viii) Conduct Rules.</p> <p>(ix) Creation, constitution and establishment of courts.</p> <p>(x) Recruitment of Additional District & Sessions Judges</p> <p>a) by promotion;</p> <p>b) by direct recruitment; and</p> <p>c) by accelerated promotion on merit-cum-seniority basis (jump promotion).</p> <p>(xi) Promotion of Civil Judges (Junior Division) to the cadre of Civil Judges (Senior Division).</p> <p>(xii) Departmental Examinations by way of direct recruitment to the cadre of District/Additional District Judges and Departmental examinations for the Civil Judges (Junior Division).</p>	<p>Registrar General</p> <p>Registrar (Vigilance)</p> <p>Registrar General</p> <p>Registrar General</p> <p>Registrar General</p> <p>Registrar (Rules)</p> <p>Registrar (Rules)</p> <p>Registrar General</p> <p>Registrar (Rules)</p>
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